

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.2329
TO BE ANSWERED ON 5TH AUGUST, 2022

ALLOCATION OF WHEAT TO KERALA

2329 DR. JOHN BRITTAS:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the reasons for deciding to discontinue the tide-over allocation of wheat to Kerala;
- (b) the quantum of wheat allocated to Kerala during the last five years, year-wise;
- (c) whether Government has taken note of the objections raised by the State of Kerala in this regard; and
- (d) if so, the details thereof and response of the Central Government thereto?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): In order to ensure management of foodgrain stocks as per norms, to position rice stock for distribution of fortified rice, to ease the pressure on logistics and after due consultations with States/UTs, this Deptt. had revised the wheat & rice ratio without changing the over all allocation under NFSA for 12 States/UTs including Kerala. This has been done for 10 months i.e. June, 2022 to March, 2023. For Kerala, under tide-over category, an equivalent quantity of rice has been allocated in lieu of wheat, for the period upto March, 2023.

(b): The quantum of wheat allocated to Kerala during the last five years and current year is as under:

Year	Total Quantity of wheat allocated (in thousand tons)
2017-18	275.51
2018-19	265.059
2019-20	246.746
2020-21	259.191
2021-22	265.059
2022-23*	59.806

*upto June, 2022

(c) & (d): To a letter received from Govt. of Kerala on the matter in this Department, a suitable reply has been sent to the State Govt.
